THE DEPUTY MINISTER IN **EDUCATION** MINISTRY OF THE 1963. SOCIAL WELFARE AND IN DEPARTMENT OF CULTURE (SHRI D P YADAV) I beg to lay on the Table -

- (1) A statement regarding certain corrections in the Certified Accounts Table of the Indian Institute of Tech nology Kharagpur for the year 1969 70 and the Audit Report thereon [Placed in Library See No 1 T 4974 '73]
- (2) A copy each of the following Fnglish (Hındı and Reports versions) ---
 - (1) Annual Report and Audit Re port of the Technical Teachers' (Southern Institute Training Region), Madras, for the year 1971 72
 - (11) Annual Report of the Techni cal Teachers Fraining Institute (Northern Region) Ch indigarh for the year 1971 72 IPlaced in Library Sec. No 1 T 4975/73]
- (3) A copy of the Annual Report (Hindi and English versions) of the Indian School of Mines, Dhanbad, for the year 1971 72 (Placed in Library Sec No LT 4976/73]
- (4) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science Bangalore along with the Statement of Accounts for the year. 1971 72 [Placed in Library Sec No IT 4977/73]
- 4978/73]

THE Notification making amendments to Andhra AND Pradesh Probation of Offenders Rules.

> THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SO-CIAL WELFARE AND IN THE DE-PARTMENT OF CULTURE (SHRI ARVIND NETAM) I beg to lay on the

- (1) A copy of Notification No GO Ms 1550 published in Andhra Pradesh Gazette dated the 14th December, 1972 making certain amendment to the Andhra Pradesh Probation of Offenders Rules 1963 under sub section (3) of section 17 of the Probation of Offen ders. Act 1958 read with clause (c) (iii) of the Proclamation dated the 18th January 1973 issued by the President in relation to the State of Andhra Pradesh
- (11) A statement (Handa and English versions) explaining the reasons for not laying on the Tible Hindi version of the above Notification [Placed in Library See No 1T 4979/73]

COMMITTEE ON SUBORDINATE LEGISLATION

Sixth Report

SHRI VIKRAM MAHAJAN (Kangra) I beg to present the Sixth Report of the Committee on Subordinate Legislation.

12 37 hrs.

MATTERS UNDER RULE 377

(1) Style of names of Mcmbers

SHRI H N MUKFRIFE (Calcutt :--North Fast) Sir, with your permission my friend, Shri Sezhiyan and 1 wish to raise a matter under Rule 377 relative to the publication in the list of questions for I ok Sabha, which is a public document (5) A copy of the Annual Report available to the press and people outside (Hindi and English versions) of of the names of certain members in a the Indian Institute of Technology, peculiar method of nomenclature Bombay, for the year 1971 72 of them, we discover, are described m a [Placed in library See No IT very peculiar way-Shrimati Gayatri Devi to whose name "of Jaipur'